

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2531
ANSWERED ON:25.11.2010
SPECIALIZED COURTS FOR HUMAN RIGHTS OFFENCES
Dias Dr. Charles

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any proposal to establish specialized courts in the country for dealing economic and Human Rights related offences;
- (b) if so, the details thereof;
- (c) whether the Government has any criteria for setting up of these courts; and
- (d) if so, the number of such courts proposed to be set up in the country, State-wise?

Answer

MINISTER OF LAW AND JUSTICE (DR. M.VEERAPPA MOILY)

- (a): No, Madam.
- (b) to (d): Do not arise.